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st IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 2178/2015

OLD BOTTLES TRADERS WELFARE ASSOCIATION DELHI (REGD)

..... Plaintiff

Through Mr. Imran Khan, Adv.

versus

UNITED BREWERIES LTD & ORS

..... Defendant

Through Mr. Ankur Sangal, Adv. For D-1

Ms. Asavari Jain, Adv. For D-2,4&5 Mr. Aashish Gupta, Adv. For D-3

CORAM:

ASHUTOSH KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER

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01.12.2015

CS(OS) 2178/2015

In view of notification no.27187/DHC/Orgl. Dated 24.11.2015, the present matter stands transferred. Parties are directed to appear before the Court of Ld. District Judge, West District, Tis Hazari Court Complex, Delhi on 12.02.2016 at 10.00 a.m. The next date of hearing i.e. 07.12.2015, earlier given stands recalled.

ASHUTOSH KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

DECEMBER 01, 2015/ab